

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/10967/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the 11th November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/2242 dtd. 08.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 08.11.2024 (Tuesday) after 1 PM, along with station leave permission, with the official vehicle, at own cost, from 1 PM of 08.11.2024 till the morning of 09.11.2024.** The Addl. District and Sessions Judge, Chirang, Kajalgaon and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/10968 /A, dated , 11-11-24

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Devi